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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4096/2023 & CM APPL. 15928/2023

**AISHWARYA MUNJAL & ANR.** .....Petitioners

Through: Mr. Akhil Sibal, Sr. Adv. with Mr. Rishi Agrawala, Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Mr. Perminder Singh, Mr. Vineet Wadhwa, Mr. Abhay Agnihotri and Mr. Shashank, Advs.

versus

**RESERVE BANK OF INDIA & ANR.** .....Respondents

Through: Mr. Ramesh Babu, Ms. Manisha Singh and Ms. Jagriti Bharti, Advs. for R-1/RBI.  
Mr. Abhinav Mukhi and Ms. Manisha Arora, Advs. for R-2.

**CORAM:  
HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**ORDER**  
**12.09.2025**

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The Hon'ble Judge is on leave today.

List on 06.11.2025.

**BY ORDER**

**(COURT MASTER)**

**SEPTEMBER 12, 2025/dss**